

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 78 of 2011 &
I.A. Nos. 136 & 137 of 2011

Dated : 11th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Comm. & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swetha for Ms. Ruchi Gour Narula

Counsel for Respondent (s): Mr. Anand K. Ganesan with
Mr. Rajesh Monga, Law Officer for R.1
Mr. G. Joshi for R.2

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **19.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss